West Bengal Act VIII of 1956

THE WEST BENGAL APPROPRIATION ACT, 1956

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1956.]

[29th March, 1956.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirtyfirst day of March, 1957.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1957;

It is hereby enacted in the Seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:

- This Act may be called the West Bengal Appropria- Short title. tion Act, 1956.
- 2. From and out of the Consolidated Fund of West Issue of Bengal there may be paid and applied sums not exceeding Rupees those specified in column 3 of the Schedule amounting in the 83,001 out aggregate to the sum of rupees one hundred and eight crores, of the Coneighteen lakhs, eighty-three thousand and one towards defraying the several charges which will come in course of Fund of payment during the year ending on the thirty-first day of Bengal for March, 1957, in respect of the services specified in column 2 the year of the Schedule.

108,18, solidated the year 1956-57.

3. The sums authorised to be paid and applied from and Appropria-out of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1957.

[West Ben. Act

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3	
100		Sums r	not exceeding	THE STATE OF THE S
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total,
		Rs.	Rs.	Rs.
1	A—Direct Demands on the Revenue.			
1	4—Taxes on Income other than Corporation Tax and Estate Duty.	5,25,000		5,25,000
	7—Land Revenue)		
2	AA—Principal Revenue Heads—Forest and other Capital Accounts outside the Revenue Account.	4,89,88,000		4,89,88,000
l	65—Payment of compensation to land holders, etc., on the Abolition of the Zemindary System.			
	Total—Grant No. 2	4,89,88,000		4,89,88,000
	A—Direct Demands on the Revenue.			
3	8—State Excise Duties	40,39,000		40,39,000
4	9—Stamps	8,27,000		8,27,000
5	10—Forest	89,83,000		89,83,000
6	11—Registration	19,68,000		19,68,000
7	12—Charges on account of Motor Vehicles Acts.		4,50,000	4,50,000
8	13—Other Taxes and Duties	27,45,000		27,45,000
	G—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.	L		
9	17—Interest on works for which Capital Accounts are kept.		20,30,000	20,30,000

1	2		3	-4
		Sums	not exceeding	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
(XVII—Irrigation—Working expenses	1		
	18—Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)—Other Revenue expenditure financed from Famine Insurance Fund.			
	H—Civil Works and Miscellaneous Public Improvements.			
	51A—Interest on Capital Outlay on Multipurpose River Schemes.			
10	51B—Other Revenue expenditure connected with Multipurpose River Schemes.	4,65,63,000	61,39,000	5,27,02,000
	GC—Capital Account of Irrigation, Navi- gation, Embankment and Drainage Works outside the Revenue Account.			n
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works.			
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account.			
	80A—Capital Outlay on Multipurpose River Schemes outside the Reve- nue Account.			
	Total—Grant No. 10	4,65,63,000	61,39,000	5,27,02,000
	E—Debt Services.			
11	22—Interest on Debt and other obliga- tions.	1,000	1,96,60,000	1,96,61,000
12	23—Appropriation for Reduction or Avoidance of Debt.		1,07,12,000	1,07,12,000

[West Ben. Act

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	No presentation are a	Sum	s not exceeding	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the consoli- dated Fund.	Total.
	Commission of the second	Rs.	Rs.	Rs.
	F—Civil Administration.			
13	25—General Administration	3,18,34,000	9,93,000	3,28,27,000
14	27—Administration of Justice	83,21,000	27,79,000	1,11,00,000
15	28—Jails and Convict Settlements	89,90,000		89,90,000
16	29—Police	7,15,32,000		7,15,32,000
17	30—Ports and Pilotage	7,85,000	Control Land	7,85,000
18	36—Scientific Departments	71,000		71,000
19	37—Education	9,16,27,000		9,16,27,000
20	38—Medical	4,36,14,000	60,000	4,36,74,000
21	39—Public Health	2,13,28,000		2,13,28,000
22	40—Agriculture—Agriculture FF—Civil Administration—Capital Accounts outside the Revenue Account. 71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	3,62,53,000		3,62,53,000
	Total—Grant No. 22	3,62,53,000		3,62,53,000
	F—Civil Administration.			
23	40—Agriculture—Fisheries	34,84,000		34,84,000
24	41—Veterinary	37,66,000		37,66,000
25	42—Co-operation	38,96,000		38,96,000

1	2		3	
		Sum	s not exceeding	3
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
(43—Industries—Industries]		
	FF—Givil Administration—Gapital Account within the Revenue Account.			
	43A—Capital Outlay on Industrial Development within the Revenue Account.			
	H—Civil Works and Miscellaneous Public Improvements.		AND GATAGE	
	52—Interest on Capital Outlay on Electricity Schemes.			
	52A—Other Revenue Expenditure connected with Electricity Schemes.			
	XLI—Receipts from Electricity Schemes—Working Expenses.	de Charles		
26	HH—Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.	86,74,000		86,74,00
	53—Capital Outlay on Electricity Schemes met out of Revenue.			
	FF—Civil Administration—Capital Account outside the Revenue Account.			
	72—Capital Outlay on Industrial Development outside the Revenue Account.	not to use		
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account.		1940	
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.			
	Total—Grant No. 26	86,74,000		86,74,00

[West Ben. Act

1	2	3			
		Sun	Sums not exceeding Voted by the Legislative Assembly. Rs. Rs. Rs. Rs. 81,92,000 81,92,000		
Grant No.	Services and purposes.		the Consoli-	Total.	
		Rs.	Rs.	Rs.	
	F—Givil Administration.				
ſ	43—Industries—Cottage Industries)			
27	FF—Civil Administration—Capital Account outside the Revenue Account.	81,92,000		81,92,000	
	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.				
	Total—Grant No. 27	81,92,000		81,92,000	
	F—Civil Administration.				
28	43—Industries—Fisheries	••			
29	43—Industries—Cinchona	34,67,000	33 July 10 10	34,67,000	
30	47—Miscellaneous Departments				
31	47—Miscellaneous Departments—Fire Services.	39,30,000		39,30,000	
32	47—Miscellaneous Departments—Excluding Fire Services.	92,19,000		92,19,000	
	H—Civil Works and Miscellaneous Public Improvements.			1	
33	50—Civil Work	3,92,79,000	12,15,000	4,04,94,000	
	J—Miscellaneous.				
34	54—Famine	1,25,68,000		1,25,68,000	
35	54B—Privy Purses and allowances of Indian Rulers.	1,72,000		1,72,000	

1	2	3		
3		Sum	s not exceedin	g
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
(55—Superannuation allowances and pensions.)	80 1 1	
	JJ—Miscellaneous Capital Account within the Revenue Account.			
36	55A—Commutation of pensions financed from Ordinary Revenues.	1,36,96,000	2,78,000	1,39,74,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	83—Payments of commuted value of pensions.			
	Total—Grant No. 36	1,36,96,000	2,78,000	1,39,74,000
	J—Miscellaneous.			
37	56—Stationery and Printing	63,71,000		63,71,000
38	57—Miscellaneous—Miscellaneous		••	
39	57—Miscellaneous—Contributions	1,08,85,000	17,52,000	1,26,37,000
9	57MiscellaneousOther Miscella- neous Expenditure.			
40≺	JJ—Miscellaneous Capital Account outside the Revenue Account.	4,92,32,000	1,000	4,92,33,000
	82—Capital Account of other State Works outside the Revenue Account.			
	Total—Grant No. 40	4,92,32,000	1,000	4,92,33,000

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	And the second s	Voted by the Legislative Assembly. Rs. Rs. Rs. Rs. Rs. Rs. Rs.		
Grant No.	Services and purposes.	Legislative	the Consoli-	Total.
	E—Debt Services.	Rs.	Rs.	Rs.
	22—Interest on Debt and other obliga- tions—Expenditure on displaced persons.			
	J—Miscellaneous. 57—Miscellaneous—Expenditure on displaced persons.			
41	JJ—Miscellaneous Capital Account outside the Revenue Account. 82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	9,45,92,000	15,60,000	9,61,52,000
	Public Debt. Loans for displaced persons		and the second	
	Deposits and Advances. Loans and Advances bearing interest— Loans and Advances to displaced			,
	persons. Total—Grant No. 41	9,45,92,000	15,60,000	9,61,52,000

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	parties of the sense.	Su	ms not exceedi	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
9.11	E-Debt Services.	ent to trible brager	dan Allendaria	
[22—Interest on Debt and other obliga- tions—Community Development Projects.		or production of the state of t	
	J—Miscellaneous.		Spoteta	
1800,0	57—Miscellaneous —Community Deve- lopment Projects.	e Kir Breili ila dal Jirilan Anturba	destrabaro	
	M—Extraordinary items.	*swean	A Indices	
	63B—Community Development Projects, National Extension Service and Local Development Works.	Line of the second seco	Andreas and Andrea	
42	JJ—Miscellaneous Capital Account outside the Revenue Account.	2,57,67,000	15,59,000	2,73,26,000
510.4	82—Capital Account of other State Works outside the Revenue Account—Community Develop- ment Projects.	annoon are by to a buildy		
	Public Debt.			AW 85
	Loans for Community Development Projects.	300	midud	
000	Deposits and Advances.		all of a selection	AUL SUL
	Loans and Advances bearing interest —Community Development Projects.			
	Total—Grant No. 42	2,57,67,000	15,59,000	2,73,26,000
	M—Extraordinary items.		A CHANGE	107 /45
	63—Extraordinary charges in India	4,16,04,000		4,16,04,000
43	1 DA-PEXTROPULIAL V CHAIRCE HILLICIA	_,,_,	1000	

[West Ben. Act VIII of 1956.]

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	Partheres o sept sering	Sur	ms not exceed	ing
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total,
		Rs.	Rs.	Rs.
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account.	Jachrad Idogesiae bejind	posti3	
45	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account—Damodar Valley Project.	11,66,71,000	Projecta	11,66,71,000
46	81—Capital Account of Civil Works outside the Revenue Account.	5,93,23,000	errogallesik 2 dispend	5,93,23,000
	J-Miscellaneous.	amail your	arantal III	
1	XLVIA—Receipts from Road and Water Transport Schemes—Work- ing expenses.)	esinomani) Insias (Vasse)	1148
47	JJ—Miscellaneous Capital Account outside the Revenue Account.	2,75,95,000	4,49,000	2,80,44,000
	82B—Capital Outlay on Road and Water Transport Schemes out- side the Revenue Account.	Juniosa in an	seven and al-	
	Total—Grant No. 47	2,75,95,000	4,49,000	2,80,44,000
48	85A—Capital Outlay on State Schemes of Government Trading.	.dde t	illau 3 **	1
	Public Debt.	Desired Vitte	Artinio	
49{	Floating Debt Loans from Union Government	}	1,83,21,000	1,83,21,000
	Total—Grant No. 49	••	1,83,21,000	1,83,21,000
600,88,	Deposits and Advances.	A COLUMNIA TO		
50	Interest-free Advances			
51	Loans and Advances bearing interest	3,93,48,000		3,93,48,000
*publico	Grand Total	101,39,25,001	6,79,58,000	108,18,83,001